

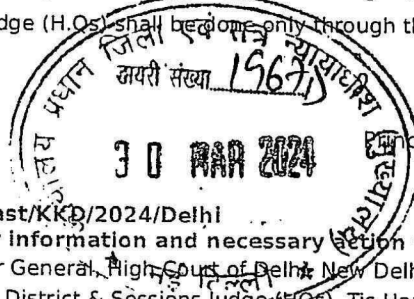
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
EAST DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

Pursuant to Order no. 10/D3/Gaz.IA/DHC/2024, Dated 19.03.2024, and in partial modification of earlier order no. 1948-1958/Judl./East/KKD/2024, Dated 27.02.2024, the Following Committee of all three Districts i.e., East District / North-East District /Shahdara District, Karkardooma Courts, Delhi, is hereby re-constituted with immediate effect :-

SL. NO.	NAME OF THE COMMITTEES	NAME OF THE JUDICIAL OFFICERS	DESIGNATION
1	COMPUTER COMMITTEE	1. SH. SUSHANT CHANGOTRA, ASJ (FTC), EAST DISTRICT	CHAIRPERSON
		2. SH. ARVIND DEV, MM-01, EAST DISTRICT	MEMBER
		3. SH. SAHIL MONGA, MM-04, NORTH-EAST DISTRICT	MEMBER
		4 SH ARIDAMAN SINGH CHEEMA, MM, SHAHDARA DISTRICT	MEMBER

However, any correspondence with the Hon'ble High Court of Delhi, New Delhi & the Ld. Principal District & Sessions Judge (H.Os) shall be done only through the undersigned.



(SHAIL JAIN)  
Principal District & Sessions Judge  
East District, KKD, Delhi.

Dated : 27/3/24

No. 2960-2970 /Judl./East/KKD/2024/Delhi

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQS), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, North-East District, Shahdara KKD Courts, Delhi.
4. The Concerned Judicial Officers.
5. All the Judicial Officers of North-East District, Shahdara East District, KKD, Delhi.
6. The OIC Computer Branch, General Branch, Care Taking Branch Karkardooma Courts, Delhi.
7. The Judge In-charge, Mediation Cell, Karkardooma courts, Delhi.
8. The Administrative Officer (Judicial)/Branch Incharges all Branches, Karkardooma Courts, Delhi.
9. The Website Committee, Karkardooma Courts/Tis Hazari Courts, Delhi.
10. Dealing Assistant R&I Branch East District to upload the same on LAYERS.
11. P.S. to the undersigned.

Principal District & Sessions Judge  
East District, KKD, Delhi